

115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

**CP (IB) No. 898/KB/2018
CA (IB) No. 831/KB/2018**

Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company		United Chloro Paraffines Pvt. Ltd.	
Under Section		10 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Jayashruti Mukherjee }
Anurag Dutta } Shri
 } (Advocate)

1. AJAY GAGGAR, Adv. }
2. RAKHI PURNIMA PAUL, Adv. } for Appraiser
 } for financial creditor
 Paul 17/09/18.

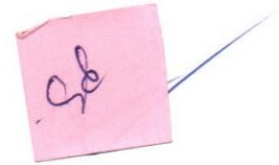
1. Rupak Ghosh, Adv. }
2. Abhijit Senkar, Adv. } For Operational Creditor
 Abhijit 17/09/18

115. 17-09-2018 – CP(IB) No. 898/KB/2018-CA(IB) No.831/KB/2018 –
United Chloro Parafines Pvt. Ltd.

O R D E R

The Ld. Counsel for the Corporate Person appeared. The Ld. Counsel for
the Financial Creditor i.e., SBI appeared.

Heard. Reserved for orders.

A pink sticky note with the handwritten initials 'Mb' in blue ink. The note is attached to the document with a blue string.

(MADAN B GOSAVI)
MEMBER(JUDICIAL)